

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:543
ANSWERED ON:25.02.2010
FIRE INCIDENTS IN COURTS
Gorakhnath Shri

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether several important documents in many High Courts were destroyed due to incidents of fire during the last three years in the country;
- (b) if so, whether an inquiry has been conducted to ascertain the reasons of fire;
- (c) whether some documents were burnt in the Allahabad High Court, Uttar Pradesh due to fire last year;
- (d) if so, whether any inquiry has been conducted in this regard;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

- (a) to (f): The information is being collected and will be laid on the Table of the House.